## CENTRAL ADMINISTRATIVE TRIBUNAL . BANGALORE BENCH

Commercial Complex(BDA) Indira Nagar, Bangalore-560038 Dated.....

APPLICATION NO. 22 0

/86 (T)

WRIT PETITION NO. 14 83/50

APPLICANT

RESPONDENT(S)

P. Sundas

versus Dio Officer Commang 9

1) M/s L. S Vasadareis reager (fer Byphicaits)

2) En M. S. padmareijagge (for Respt)

Writ Petition No 1483 100 on the file of Hon'ble High Court of Karnataka, Bangalore, transferred to this Tribunal under Section 29 of the Administrative Tribunals Act, 1985, and registered in this Tribunal as Application No 230/867As posted before the Bench on 15/7/86 date for final hearing.

You are directed to appear on the aforesaid date at 10.30 AM 2. failing which further proceedings will be held in your absence.

By order of the Tribunal.

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(COURT OFFICER)

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

IInd Floor, Commercial Complex(BDA), Indira Nagar, Bangalore.30.

U.P.C.

Application No. \_\_\_ 239 /1986(T) (W.P.No. \_\_\_ /483/1980)

Respondent(s) Versus Applicant(s) Air-Officer Commandia

P. Sunder

(1) M/s. L.S. Vardarajiengar + kumar Advocation.

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Take notice that W.P.No. 1483 /80 on the file of the High Court of Karnataka, bangalore, transferred to this Tribunal Under Section 29 of the Administrative Tribunals Act, 1985, and Registered as Application No. 239 /1986(T) is posted for hearing on 19-6-86 You are directed to appear on the said hearing date,

failing which the matter will be heard in your absence.

By Order.

Date: 16-7.86

Deputy Registrar

## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

IInd Floor, Commercial Complex(LL1), Indira Nagar, Bangalore.38.

Application No. 239 /1986(T) (W.P.No. /463 /1986)
Applicant(s) Versus Respondent(s)

P. Sundar

1, Purnatah Chatheran Road, Bale Ret, Bangaton - 560653 Air Officer Commanding
Air Force Station, Jul 1882
Benjalore

Take notice that W.P.No. 1463/80 on the file of the High Court of Karnataka, Bangalore, transferred to this Tribunal Under Section 29 of the Administrative Tribunals Act, 1985, and Registered as Application No. 239 /1986(T) is posted for hearing on 28-8-86. You are directed to appear on the said hearing date, failing which the matter will be heard in your absence.

By Order.

Date: 21/8(86

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Deputy Registrar

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## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

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(II Floor, Commercial Complex(BDA), Indiranagar, Bangalore-38)

Application No. 239 /86 WP . 1483/86

Applicant

Versus

Respondent(s)

An Officer Commanding, A

To L.S. Van darajanegar Advo. de Appel-

Take notice that the Application, above mentioned that was posted for 8.9.86 for hearing is now posted for 12.9-16

You are therefore, directed to appear on the said hearing date. failing which the matter will be heard in your absence.

By order

Dated: 9-9-86

for Deputy Registrar

Rego (00

## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indra Nagar, Bangalore-560 038.

Application No. 239 /86(p)

W.P. 1483/80.

P. Sunder

P. Sunder

To P. Sunder

VERSUS

VOM. Ponnuswamy, Door No. 5 Laxmaich

Compound, SM. Conferent Road, Dasarahalli

Post Bangalore 560057

The Air Officer Commonanding, Air Force Station

Jalahalli, Jalahalli West, Bangalore 56005;

Jalahalli, Jalahalli West, Bangalore 56005;

Take notice that application above-mentioned is posted for hearing on 2-12-3. You are, therefore, directed to appear in person or through a duly authorised legal practitioner on the said date.

By order of the Registrar.

24 sys

Bangalore
Dated: 25-11-86

28/11/80

( SECTION OFFICER )

